Second Five Year Plan

*768. Shri D. C. Sharma; Dr. K. B. Menon: Pandit M. B. Bhargava; Shri Eup Narain; Shri Supakar;

Will the Minister of Planning be pleased to state:

- (a) the total expenditure incurred on the Second Five Year Plan during the first year;
- (b) the various sources for financing of the Plan and their variations from the original estimates; and
- (c) the deficit financing of the Plan resorted to during the first year?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):
(a) According to 'revised estimates' the total expenditure on the plan in 1956-57 works out at Rs. 761 crores.

(b) and (c). Of the total of Rs. 761 crores, Rs. 427 crores is estimated to have been financed from taxation, railway profits, loans and other capital receipts and Rs. 63 crores from external assistance. The deficit financing for the year is estimated at Rs. 271 crores. In the Plan as it was released in May 1956 estimates of resources for individual years of the plan had not been worked out; no year by year comparison is, therefore, possible.

Forge-Foundry

*769. Shrimati Tarkethwari Sinha: Will the Minister of Commerce and Industry be pleased to state whether negotiations for establishing a forgefoundry have been completed?

The Minister of Industry (Shri Manubhai Shah): In view of the decision to revise and expand this project to meet the requirements of the heavy machine building plant to be set up with the collaboration of the U.S.S.R., it has become necessary to entertain revised offers from the firms concerned and these are under consideration.

Pakistan Military Base near Jammu Border

*778. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state whether Government are aware that the Pakistan Government is establishing a big military base near Jammu border?

The Deputy Minister of External Affairs (Shrimati (Lakshmi Mender): According to information, Pakistan is setting up a military base near Kharian in the district of Gujrat, adjoining the western border of Jamritu.

Use of Timber in Government Constructions

*771. Shri V. P. Nayar: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether the Government of India has any programme for the substitution of non-conventional varieties of timber in the place of teak, sal and other special types of conventional timber for use in Government's constructions; and
- (b) how much of conventional timber is being saved, if any, by such substitution?

The Deputy Minister of Works, Housing and Supply (Shri Anfi K. Chanda): (a) No Sir

(b) Does not arise

Devpuri Colony

*772. Shrimati Parvathi Krishnan: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) the amount of loan given to builders from Rehabilitation Funds* for constructing Devpuri colony in Meerut (U.P.) for displaced persons:
- (b) whether the quarters in Devpuri colony have been allotted to refugees; and
- (c) whether the quarters have been sold to these refugees against their claims?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) A sum of Rs. 4 lakhs was advanced as lean by the Government of U.P. to Messrs B. D. Gupta and Brothers for the construction of houses and shops for displaced persons in Meerut.

(b) Yes.

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(c) Though the exact details are still awaited from the State Government, from the records available with us it appears that the quarters are being sold to the allottees (displaced persons). In the case of claimants, the cost is being adjusted against their claims. Non-claimants are required to pay the price in cash.

Indian Delegation to China

*773. Shri Shree Narayan Das: Will the Prime Minister be pleased to state whether the delegation of three members led by Shri Pitamber Pant to study the Chinese economy has submitted any report to the Government of India?

The Prime Minister and Minister of External Affairs (Shri Jawaharla) Nehru): No, Sir. The delegation conducted studies in China in connection with planning work being done at the Indian Statistical Institute on behalf of the Planning Commission and the material collected has been supplied to the Institute.

हस्तिनार्र नगर

+७७४. भी का० मा० पांडे: क्या पुनर्वास तथा भल्पसस्यक कार्य मंत्री यह बताने की क्रपा करेंगे कि:

- (क) हस्तिनापुर नगर में एक कताई मिल और एक बोनी मिल स्थापित करने के बारे में भव तक क्या प्रगति हुई है; भीर
- (स) हस्तिनापुर के जिन निवासियों ने स्वयं मकान बनाने शुरू कर दिये है उनको सरकार क्या सुविधार्य दे रही है?

पुनर्पात तथा महासंस्थक कार्य नंत्री (बी मेहर बन्द क्षम्मा): (क) हस्तिनापुर में एक चीनी मिल स्वापित करने की योजना बोकि एक उद्योगपति से प्राप्त हुई है, विचारा- मीन है। कताई मिल के लिए एक निजि उद्योगपति को लाईसेंन्स दिया गया है, लेकिन उस ने हाल ही में इस योजना की चलाने में भी प्रसम्बंता प्रकट की है। किसी दूसरे उद्योगपति को इंडने को कोश्विश की आ रही है।

Written Answers

(ख) प्रपते मकान स्वां बनाने की स्विषाभों के लिए हस्तिनापुर के निवासियों से भारत सरकार के पास कोई प्रार्थना नहीं धाई।

Low Income Group Housing Scheme

*775. Pandit D. N. Tiwary: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether the grants of loans given to different States for Low-Income Group Housing Scheme have been fully utilised by the States for 1956-57; and
- (b) if not, the names of the States which have not been able to spend the sum allotted?

The Deputy Minister of Works. Housing and Supply (Shri Anti K. Chanda): (a) Against the allocated amount of Rs. 6.78 crores, a sum of Rs. 6.33 crores was actually by various States Union Territories. A statement showing amounts allocated to and drawn by each State|Union Territory is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 115.]

(b) Andhra Pradesh, Bihar, Bombay, Kerala, Madhya Pradesh and West Bengal and certain Union Territories did not fully utilise the allocated amounts.

अन्दर पर्या

७७६. भी राम संकर लाल : क्या पारिएक्य तथा उच्छोग मंत्री यह बताने की कृपा करेंगे कि:

(क) १९५७-५८ में उत्तर प्रदेश को फितने सम्बर वर्से दिये गये; और